

(c) if so, whether Government have taken any decision in regard to the above and if so, the details thereof; and

(d) whether Government would take note of the Supreme Court Judgment while enacting the Delhi House Tax legislation in regard to the pattern of the house tax to be followed?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) Yes, Sir. However, the restructuring of the existing taxes on property has been suggested to achieve the objectives behind the Act and at the same time ensuring that imposition of any such measure does not defeat the objectives of the Act or discourage construction activity.

(c) No decision has yet been taken.

(d) It is understood from the Ministry of Home Affairs that the Delhi Municipal Laws (Amendment and Validation) Bill 1980, which was introduced in the Lok Sabha on the 4th August, 1980 has taken note of the Supreme Court's judgement dated 20th December, 1970, in the case of Diwan Daulat Rai Kapoor Vs. the N.D.M.C.

Golden Fort of Jaisalmer

863. SHRI G. Y. KRISHNAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the Central Government have received information that the Historic Fort 'Golden Fort' of Jaisalmer is crumbling; and

(b) if so, the details regarding this 'Golden Fort' and the reaction of Central Government thereon?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). The historic fort at Jaisalmer belonging to circa 15th—16th century A. D. is not crumbling as reported by the Press. Certain portions of the fort wall need

urgent repairs for which an estimate for Special Repair amounting to Rs. 1,23,000 has been sanctioned. Against this estimate an amount of Rs. 64,000 was incurred till the end of September, 1980. The work is in progress.

Lift Accidents

864. SHRI JYOTIRMOY BOSU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many lift accidents have taken place in C.P.W.D. owned management buildings during the last three years;

(b) how many of them have proved to be fatal; and

(c) what are the other relevant details connected with this?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). The information is being collected from the various offices of C.P.W.D. which are scattered all over the country and will be laid on the Table of the Sabha.

New Houses for Central Ministers

865. SHRI K. MALLANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Centre has shelved the previous Government's plan to build 50 new houses for Ministers in place of the World War-II vintage bungalows occupied by them;

(b) whether his Ministry has suggested a fresh look at the Master Plan to see what changes are required in the planning of the fast growing capital; and

(c) if so, the details regarding the decision of Government so far the question of planning of the Union Territory of Delhi is concerned?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) and (c). The Master Plan for Delhi which came into operation on 1-9-1962 has a perspective period of 20 years. Hence it has been decided to formulate a Master Plan having a perspective upto 2001. It would aim at providing expansion of facilities for housing, availability of land for the increased population, proper strategy for tackling the increased population, energy conservation, etc.

Wheat and rice procured during Current Year

866. SHRI SAMAR MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state the total quantity of rice and wheat far procured this year by government, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): A statement is attached.

Statement

STATEWISE PROCUREMENT OF RICE (INCLUDING PADDY IN TERMS OF RICE) AND WHEAT DURING 1980-81 MARKETING SEASON

(Position as on 20-11 1980)

(Figures in tonnes)

State/Union Territory	Rice (including paddy in wheat terms of rice)	
1. Andhra Pradesh .	0.7	..
2. Bihar	9.4
3. Haryana . . .	250.1	1002.6
4. Himachal Pradesh	0.2	0.2
5. Jammu & Kashmir	17.8	27.7
6. Madhya Pradesh	1.0	Neg.
7. Maharashtra .	1.0	..
8. Manipur . . .	Neg.	..
9. Punjab . . .	1761.6	4268.9
10. Rajasthan .	..	17.0
11. Tamil Nadu .	54.0	..
12. Uttar Pradesh]	133.1	522.3
13. Chandighr .	..	0.2
14. Delhi . . .	0.2	3.7
15. Pondicherry .	0.4	..
Total	2220.1	5852.0

Neg.—Below 100 tonnes.

Scheme of employment of Educated Unemployed in Rural Areas

867. SHRI CHITTA BASU: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government have under its consideration a scheme providing for employment to the educated unemployed in the rural areas;

(b) if so, the details thereof; and

(c) the specific steps taken in the direction of its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) to (c). A National Scheme of Training of Rural Youth for Self-Employment (TRYSEM) is already under implementation with effect from 15th August, 1979 with the principal objective of providing employment to the rural youth belonging to families living below the poverty line. The main thrust of the scheme is on equipping rural youth with relevant technical skills and settling them in projects of self-employment. The scheme provides for stipend of Rs. 100 per month during training. On completion of training, Government subsidy upto Rs. 3000 and bank loan in the ratio of 1:2 or 1:3 are to be given according to the projects' funds requirements. Arrangements of tools and equipment, scarce and critical raw materials and marketing of finished goods are also proposed to be made.

Every year 600 poor families will be identified in each of 5011 development blocks and suitable package of assistance will be provided to them in order to cross the poverty line.

According to the information available, nearly 39,899 rural youths had completed the training and 28,527 were under going training on 1-4-1980. Of them, 4789 youth have started their own ventures of self-employment.